

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/4976/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Arunima Deka,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 22nd December, 2020

Sub: **Winter Vacation with station leave permission of the Counsellor,
Family Court, Barpeta.**

Ref:- Your letter No.F.C.(B)/2020/412-13 dtd 18.12.2020

Madam,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Smti Jyotismita Sarma, Counsellor, Family Court, Barpeta regarding her prayer for permission to avail winter vacation along with station leave permission from 24.12.2020 till 01.01.2021, at your level.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/4977/A dated 22.12.2020

Copy forwarded for information to:

1. Smti Jyotismita Sarma, Counsellor, Family Court, Barpeta. You have been directed to place your application before the Principal Judge, Family Court, Barpeta.
2. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

Rds